

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 625
ANSWERED ON 07.02.2023

SOLAR POWER GENERATION

625. SHRI IRANNA KADADI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the steps taken by the Ministry to promote solar power generation in the country, particularly in Karnataka;
- (b) the total solar generation capacity in the country, State-wise details thereof;
- (c) the average cost per unit for solar power; and
- (d) the details of the proposed Mega Solar parks in the country, State-wise and capacity-wise?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER
(SHRI R.K. SINGH)

(a) The Government has taken following steps to promote renewable energy including solar energy in the country including Karnataka:

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2029-30,
- Setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers for installation of RE projects at large scale,
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- Notification of standards for deployment of solar photovoltaic system/devices,
- Setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022.
- Notification of “The electricity (Late Payment Surcharge and related matters) Rules (LPS rules).
- Launch of Green Term Ahead Market (GTAM) to facilitate sale of Renewable Energy Power through exchanges.
- National Green Hydrogen Mission approved with an aim to make India a Global Hub for production, utilization and export of Green Hydrogen and its derivatives.

(b) State-wise details of solar power generation capacity installed in the country, as on 31.12.2022, are given at **Annexure-I**.

(c) The tariffs for solar are discovered through competitive biddings held in transparent manner. The average tariff discovered in bids during the current financial year (April, 2022 to January-23) is Rs. 2.68 /Kwh.

(d) State-wise details of solar parks sanctioned alongwith their capacities are given at **Annexure-II**.

**ANNEXURE-I REFERRED TO IN REPLY TO PART (b) OF RAJYA SABHA
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**STATE-WISE DETAILS OF SOLAR POWER GENERATION CAPACITY
INSTALLED IN THE COUNTRY**

AS ON 31.12.2022

Sr. No.	State/UT	Capacity (MW)
1	Andaman & Nicobar	29.91
2	Andhra Pradesh	4524.72
3	Arunachal Pradesh	11.52
4	Assam	147.93
5	Bihar	192.88
6	Chandigarh	58.69
7	Chhattisgarh	944.22
8	Dadra & Nagar Haveli	5.46
9	Daman & Diu	41.01
10	Delhi	211.48
11	Goa	26.40
12	Gujarat	8500.74
13	Haryana	990.67
14	Himachal Pradesh	87.39
15	Jammu & Kashmir	48.90
16	Jharkhand	94.90
17	Karnataka	7885.56
18	Kerala	688.34
19	Ladakh	7.80
20	Lakshadweep	3.27
21	Madhya Pradesh	2774.78
22	Maharashtra	3646.13
23	Manipur	12.28
24	Meghalaya	4.15
25	Mizoram	8.02
26	Nagaland	3.04
27	Odisha	452.71
28	Puducherry	35.53
29	Punjab	1153.21
30	Rajasthan	16340.75
31	Sikkim	4.69
32	Tamil Nadu	6412.36
33	Telangana	4650.93
34	Tripura	16.67
35	Uttar Pradesh	2485.16
36	Uttarakhand	575.46
37	West Bengal	179.82
38	Others including NABARD	45.01
Total		63302.47

**ANNEXURE-II REFERRED TO IN REPLY TO PART (d) OF RAJYA SABHA
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DETAILS OF SOLAR PARKS SANCTIONED BY MNRE (AS ON 31.12.2022)

S. No.	State	Solar Park	Sanctioned (MW)
1	Andhra Pradesh	Ananthapuramu-I Solar Park	1400
2		Kurnool Solar Park	1000
3		Kadapa Solar Park	1000
4		Ananthapuramu-II Solar Park	500
5		Solar Wind Hybrid Park	200
6	Chhattisgarh	Rajnandgaon Solar Park	100
7	Gujarat	Radhnesada Solar Park	700
8		Dholera Solar Park Ph-I	1000
9		NTPC RE Park	4750
10		GSECL RE Park	3325
11		GIPCL RE Park Ph-I	600
12		GIPCL RE Park Ph-II	1200
13		GIPCL RE Park Ph-III	450
14	Himachal Pradesh	Kaza Solar Park	880
15		Kinnaur Solar Park	400
16	Jharkhand	SECI Floating Solar Park	100
17		Deogarh Solar Park	20
18		Palamu Solar Park	20
19		Garwha Solar Park	20
20		Simdega Solar Park	20
21		DVC Floating Solar Park Ph-I	755
22		DVC Floating Solar Park Ph-I	234
23	Karnataka	Pavagada Solar Park	2000
24		Kalaburgi Solar Park	500
25	Kerala	Kasaragod Solar Park	105
26		Floating Solar Park	50
27	Madhya Pradesh	Rewa Solar Park	750
28		Mandsaur Solar Park	250
29		Neemuch Solar Park	500
30		Agar Solar Park	550
31		Shajapur Solar Park	450
32		Omkareswar Floating Solar Park	600
33		Chhattarpur Solar Park	950
34		Morena Solar Park	1400
35		Barethi Solar Park	630
36	Maharashtra	Sai Guru Solar Park	500
37		Dondaicha Solar Park	250
38	Mizoram	Vankal Solar Park	20
39	Odisha	Solar Park in Odisha	40
40		Floating Solar Park Ph-I	100
41		Floating Solar Park Ph-II	200
42	Rajasthan	Bhadla-II Solar Park	680
43		Bhadla-III Solar Park	1000
44		Bhadla-IV Solar Park	500

S. No.	State	Solar Park	Sanctioned (MW)
45		Phalodi-Pokaran Solar Park	750
46		Fatehgarh Phase-1B Solar Park	421
47		Nokh Solar Park	925
48		Pugal Solar Park Ph-I	1000
49		Pugal Solar Park Ph-II	450
50		RVUN Solar Park	1310
51	Uttar Pradesh	Solar Park in UP	365
52		Jalaun Solar Park	1200
53		Mirzapur Solar Park	100
54		Kalpi Solar Park	65
55		Lalitpur Solar Park	600
56		Jhansi Solar Park	600
57		Chitrakoot Solar Park	800
Total			39285